NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.398/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M.

Name of the Company Under Section		Mr. Suresh Padmanabhan -Vs- Tayo Rolls Ltd. 10 IBC		
1.	AKHILESH (U. SHRIVASTAVOI, ADV	2 1 1	Axash Cham 23.10.1
2-		ARHTEIZ, ADV	Information applicant	AKOS 123.10.1
3	AKASY	SHARMA, Porcs	& applicant	
4.		· tiwari, Adr.		
6.	Virkas S	is, adv		
	Patraho &	Doneyse, 7	In Ade.	
	Sorryge	Sogali.	pd.	
			ORDER	
		Ld. Counsel for the petitio	ners and the respondents are	present.
		1:-1 45/44/2047		

List on 15/11/2017.

(Jiliali K.K.)

Member (J)

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(Vijai Pratap Singh) Member (J)